

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 768 of 2011

[Arising out of OIA-194/2011/AHD-III/KANPAZHAKAN/COMMR-A/AHD passed by Commissioner of Central Excise-AHMEDABAD]

M/s. Sureel Enterprise P. Ltd.

Plot No. 513-b, N.h. Road, Chhatral,
Tal: Kalol, Gandhinagar-Gujarat.

....Appellant

VERSUS

C.C.E.- Ahmedabad-iii

Custom House 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

....Respondent

APPEARANCE:

Sh. Shailesh Trivedi (Advocate) with Sh. P.Dave (Advocate) for the Appellant
Sh. L. Patra Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 03.07.2019

DATE OF DECISION: 18.10.2019

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 327 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**